

① Mr. P. K. Padhi

CAT / J / II

(A)

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No..... 382 1996

Biswanath Jena..... Applicant(s)

Union of India & Ors. Respondent(s)

Sr. No.	Date	Order with Signature
1	30-5-96	<p><b>REGISTER</b> Registrar</p> <p>Heard Shri P.K.Padhi, learned counsel for the applicant and Shri Ashok Mohanty, learned Senior Standing Counsel for the Respondents.</p> <p>This application is filed against the order No.B3/Ch.III dated 22.5.1996 passed by the Superintendent of Post Offices, Keonjhar (Respondent No.3). The applicant worked as Sub-Post Master, Kiriburu Hill Top from June 1990 to June 1994. Thereafter he was transferred to Keonjhar Head Post Office and worked there from June 1994 to July 1995. He was transferred to Jhumpura as Sub-Post Master <del>sinxx</del> since 10.7.1995. Now he is again transferred to Remuli Sub-Post Office which transfer is impugned. This transfer order is dated 22.5.1996. The applicant has made a representation on 25.5.1996 to the Respondent No.2, Post Master General, Sambalpur Region. He has mentioned several</p> <p>1. P.O. for Rs 50/- has been paid.</p> <p>28/5/96</p> <p>For Regn P. Dated 28/5/96</p> <p>28/5/96</p> <p>For Admin. with Jnt. orders Pl.</p> <p>28/5/96</p> <p>10/5/96 Bench.</p>

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Date of Order

## Order with Signature

difficulties in the representation and requests for cancellation of his transfer order. Without exhausting departmental remedy, the applicant cannot maintain this application.

I therefore, direct Respondent No.2, the Post Master General, Sambalpur Region, to consider the applicant's representation at Annexure-2 within a period of four weeks from the date of receipt of copy of this order and dispose of the same after giving an opportunity of being heard to the applicant. Till the disposal of the representation, the transfer order at Annexure-1 stands stayed so far as the applicant is concerned.

The application is disposed of.

*.....*  
MEMBER (ADMINISTRATIVE)

Received copy at  
order dt 30.5.96  
P.K.Padhi  
Adv.  
31.5.96

Received copy at  
order dt 30.5.96  
along with order  
copy and  
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6.6.96